

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 12**  
**(IB)-922(PB)/2018**

**IN THE MATTER OF:**

State Bank of India

.... Applicant/petitioner

Vs.

M/s. Advance Surfactants India Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 09.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

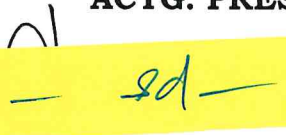
For the Applicant

Adv. Anju Bhushan Gupta for ASIL  
(I.A. No. 3377/2021)- Mr. Ashwini Kumar Singh,  
Advocate- For the Applicant/ Standard Surfa Chem  
India Pvt Ltd

**ORDER**

**IA-3377/2021:-** This application has become infructuous and hence dismissed.

  
- sd -  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

  
- sd -  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**